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Andhra Pradesh Court-Fees And Suits Valuation (Amendment) Act, 1984

25 of 1984

[19 July 1984]

CONTENTS

- 1. Short Title
- 2. Amendment Of Schedule Ii, Act Vii Of 1956

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An Act further to amend the Andhra Pradesh Court-Fees and Suits Valuation Act, 1956. Be it enacted by the Legislature of the State of Andhra Pradesh in the Thirty-fifth Year of the Republic of India as follows:- * Received the Assent of the Governor on the 19th July, 1984. For Statement of Objects and Reasons, please see the Andhra Pradesh Gazette, Part IV-A, Extraordinary, dated the 23rd August, 1983, page 24.

1. Short Title :-

This Act may be called the Andhra Pradesh Court-Fees and Suits Valuation (Amendment) Act, 1984.

2. Amendment Of Schedule Ii, Act Vii Of 1956 :-

In the Andhra Pradesh Court-Fees and Suits Valuation Act, 1956, in Schedule-II, for the entry in column (3) against the entries in clause (a) of 11, the entry "fifty paise" shall be substituted.